

अन्तर्गत प्राप्त हुआ था और दूसरा प्रस्ताव अक्टूबर, 1990 को नई प्रायोजन स्कीम के अन्तर्गत प्राप्त हुआ था। प्रस्ताव में संशोधन करने के बाद कमीशंड श्रेणी के अन्तर्गत इसको प्रत्यय अनुमोदन 6-5-91 को दिया गया था। नई प्रायोजन स्कीम के अन्तर्गत प्रस्तुत किए गए प्रस्ताव पर चयन समिति ने विचार किया था परन्तु यह दिनांक 28-2-92 को सार्वजनिक रूप से घोषित प्रस्तावों की अनन्तिम सूची में नहीं दर्शाया गया है।

(ग) धारावाहिक श्री विश्वनाथ, सत्य-नारायण के उपन्यास पर आधारित है।

Royalty from Doordarshan for Telecast of Cricket Matches

1299. SHRI PRAMOD MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Cricket Control Board of India has asked for royalty from Doordarshan for telecasting cricket matches; and

(b) if so, the details thereof and also the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) and (b) The Board of Con-

trol for Cricket in India have sold World "Exhibition Rights" of the forthcoming India England Test Series to a foreign company. Doordarshan has not entered into any agreement with the Board of Control for Cricket in India in this regard so far.

Application for Registration of Newspapers

1300. SHRI RAM RATAN RAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the number of applications for registration of prospective newspapers which were received annually by the Registrar of Newspapers of India during the last three years;

(b) what is the number of cases which, were disposed of;

(c) what is the number of new names permitted; and

(d) what is the number of cases which are pending as on the 31st July, 1992 ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) to (c) The number of applications for registration of prospective newspapers received, the number of cases disposed of and the number of new names permitted during the last three years, year-wise is given below :

Year	Number of applications received	Number of applications disposed of	Number of new names permitted
1989-90	20,858	20,414	9390
1990-91	23,963	23,898	9898
1991-92	22,626	22,363	9515

(d) 201 applications were pending as on 31st July, 1992.

Expenditure on Films Division

1301. SHRIMATI ILA PANDA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the total amount of Expenditure incurred on the Films Division during the last three years;

(b) what is the amount out of this that was spent on salaries and allowances and other emoluments and how much of it, was on actual film production; and

(c) whether any cost-benefit analysis of the films Division has been made ?

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND

BROADCASTING (KUMARI GIRIIA,
VYAS) : (a) Total expenditure incurred by
Films Division for the last three years is as
follows :

(Rs. in lakhs)

	1989-90	1990-91	1991-92
Non-Plan	1142.15	1392.95	1305.90
Plan	305.45	69.79	141.05
TOTAL	1447.60	1462.74	1646.95

(b) Total expenditure on; salary, allowance and other emoluments in respect of Films Division is as under :

(Rs. in lakhs)

	1989-90		1990-91		1991-92	
	Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan
	(1)	(2)	(3)	(4)	(5)	(6)
Salaries	18.49	269.00	23.63	295.41	Nil	347.04
Over-time Allowance	—	—	—	—	—	4.04
Travelling Expenses*	1.49	12.62	0.58	12.08	25.35	13.19
Office Expenses**	1.65	55.27	2.07	62.15	8.78	67.21
	21.63	336.89	26.28	369.64	34.13	431.48

*Includes expenditure on travelling for the purpose of production of films also.

**Includes a portion of expenditure incurred on establishment. The rest of the expenditure is for production/distribution of documentaries and news magazines. No separate accounts are being maintained for expenditure on production of documentaries only.

(c) No, Sir.

Grants to Film and T. V. Institute of India

1302. SHRI MOHINDER SINGH KALYAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what was the total grant given to the Film and T. V. Institute of India during the last three years; 14—407 RSS/93

(b) what is the number of artists in, various categories, category-wise, who have qualified from the Institute during the last three years;

(c) whether any cost-benefit analysis of the utility of such an institute has been made; and-

(d) if so, what are the findings thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRDA VYAS) : (a) and (b) Details may kindly be seen in the statement. (See below).

(c) and (d) No, Sir. The utility of the Institute cannot be measured strictly on